Action plan for solar water heating systems

1668. SHRI RAJKUMAR DHOOT: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to State:

(a) whether Government has prepared any action plan for promotion of solar water heating system in homes, hotels, hostels, hospitals and industries in Maharashtra and the rest of the country; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) The Government has been supporting the deployment of Solar Water Heating Systems in hospitals, schools and other educational institutions to meet their hot water requirements in day to day life in Maharashtra and rest of the country. As the Programme has reached stage of commercialization, subsidy is withdrawn from the Scheme. However, promotional activities, fixing of standards, monitoring of progress etc. are being undertaken by the Ministry of New and Renewable Energy (MNRE).

Reduction in Centrally Sponsored Schemes

1669. SHRI RIPUN BORA: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that Government has decided to reduce the number of Centrally sponsored schemes during the next four years;

- (b) if so, the details thereof; and
- (c) the details of substitutes of proposals thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) and (b) As per decision taken in the first meeting of the Governing Council of NITI Aayog, held on February 8, 2015, a Sub-Group of Chief Ministers on Rationalization of Centrally Sponsored Schemes was constituted. Based on the suggestions received from States/UTs, the Report of the Sub-Group on Rationalization of the Centrally Sponsored Schemes (CSSs) was finalized and submitted to the Government.

The Sub-Group in its Report has *inter alia* recommended that in order to curb proliferation and thin spread of resources, the number of CSS's must not exceed 30. The Schemes reflect the furtherance of National Development Agenda. The three categories suggested by the Sub-Group are: (i) Core of the Core Schemes, (ii) Core Schemes and (iii) Optional Schemes.

Written Answers to

(c) The details of substitutes of the proposal on Centrally Sponsored Schemes as recommended by the Sub-Group of CMs are given in the Statement.

Statement

Subsitutes	of	the	proposal	on	Centrallv	Sponsored	Schemes

Sl.	List of 66 CSS approved by the	
No.	Cabinet for the 12th Plan	
1	2	
1.	Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGA)	Mahatma Gandhi National Rural Employment Guarantee Scheme
2.	National Social Assistance Programme (NSAP)	National Social Assistance Programme
3.	National Programme for Persons with Disabilities	National Programme for Persons with Disabilities
4.	Scheme for Development of Scheduled Castes	Umbrella Programme for Development of Scheduled Castes
5.	Umbrella Scheme for Education of ST students	Umbrella Programme for Development of Scheduled Tribes
6.	Minorities including Multi Sectoral Development Programme for Providing Education to Madrasas/Minorities	Multi Sectoral Development Programme for Minorities
7.	Scheme for Development of Other Backward Classes and Denotified, Nomadic and Semi-nomadic Tribes	Umbrella Programme for Development
8.	Scheme for Development of Economically backward Classes (EBCs)	of Other Vulnerable Groups
9.	Pradhan Mantri Adarsh Gram Yojana (PMAGY)	
10.	National Food Security Mission	
11.	National Horticulture Mission	
12.	National Mission on Sustainable Agriculture	Krishi Unnati Yojana
13.	National Oilseed and Oil Palm Mission	
14.	National Mission on Agriculture Extension and Technology	

1	2	
15.	Rashtriya Krishi Vikas Yojana (RKVY) (ACA)	Krishi Unnati Yojana
16.	National Livestock Management Programme	Rashtriya Pashudhan Vikas Yojana +
17.	National Livestock Health and Disease Control Programme	Fisheries
18.	National Plan for Dairy Development	
19.	National Rural Drinking Water Programme	Swachh Bharat Abhiyan (Grameen)
20.	Nirmal Bharat Abhiyan	National Drinking Water Mission
21.	National River Conservation Programme (NRCP)	
22.	National Afforestation Programme (National Mission for a Green India)	
23.	Conservation of Natural Resources and Ecosystems	Environment, Forestry and Wildlife
24.	Integrated Development of Wild Life Habitats	
25.	Project Tiger	
26.	National Health Mission including NRHM	
27.	Human Resource in Health and Medical Education	National Health Mission including
28.	National Mission on Ayush including Mission on Medicinal Plants	AYUSH, NACO and Medical Research
29.	National AIDS and STD Control Programme	
30.	Border Area Development Programme (BADP) (ACA) (MHA/M/o Finance)	Border Area Development Programme
31.	National Urban Livelihood Mission	National Livelihood Mission-Rural
32.	National Rural Livelihood Mission (NRLM)	National Livelihood Mission-Urban

1	2	
33.	Rajiv Awas Yojana including JNNURM part of MoHUPA	Housing for All-Rural (RD)
34.	Indira Awaas Yojana (IAY)	Housing for All-Urban (HUPA)
35.	Sarva Siksha Abhiyan	
36.	Rashtriya Madhyamik Shiksha Abhiyan (RMSA)	
37.	Support for Educational Development including Teachers Training and Adult Education	National Education Mission
38.	Rashtriya Uchhtar Shiksha Abhiyan	
39.	Scheme for Providing Education to Madrasas, Minorities and Disabled	
40.	National Service Scheme	National Service Scheme
41.	National Programme Nutritional Support to Primary Education (MDM)	Mid Day Meal Programme
42.	Integrated Child Development Services (ICDS)	Integrated Child Development Scheme and related Programmes like Maternity benefits, Sabla, KSY etc.
43.	Integrated Child Protection Scheme (ICPS)	Integrated Child Protection Scheme
44.	Development of Infrastructure Facilities for Judiciary including Gram Nyayalayas	Infrastructure Facilities for Judiciary
45.	Pradhan Mantri Gram Sadak Yojana (PMGSY)	Pradhan Mantri Gram Sadak Yojana
46.	Integrated Watershed Management Programme (IWMP)	
47.	Accelerated Irrigation Benefit and Flood Management Programme (merging AIBP and Other Programmes of water resources such as CAD, EMP etc.) (ACA) + DAC	Pradhan Mantri Krishi Sinchai Yojana

1	2	
48.	Jawaharlal Nehru National Urban Renewal Mission (JNNURM) (ACA)	Atal Mission for Rejuvenation and Urban Transformation (AMRUT) Swachh Bharat Abhiyan Shahari
		Smart Cities Mission
49.	National Mission for Empowerment of Women including Indira Gandhi Mattritav Sahyog Yojana	Transferred to Central Sector and IGMSY made a sub-scheme of ICDS
50.	Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (SABLA)	To be implemented through ICDS machinery
51.	National Land Record Modernisation Programme	To be transferred to Central Sector (Digital India Initiatives)
52.	Assistance to States for Infrastructure Development for Exports (ASIDE)	Delinked from Union Support
53.	Backward Regions Grant Fund (District Component) (ACA)	Delinked from Union Support
54.	Rajiv Gandhi Panchayat Sashastrikaran Yojana	Delinked from Union Support
55.	Backward Regions Grant Fund (BRGF) (State Component)	Delinked from Union Support
56.	National Scheme for Modernization of Police and Other Forces	Delinked from Union Support
57.	Scheme for setting up of 6000 Model Schools at Block level as Benchmark of Excellence	Delinked from Union Support
58.	National E-Governance Action Plan (NeGAP) (ACA)	Transferred to Central Sector (as part of Digital India)
59.	Social Security for Unorganized Workers including Rashtriya Swasthya Bima Yojana	Transferred to Central Sector
60.	Skill Development Mission	Transferred to Central Sector
61.	Support for Statistical Strengthening	Transferred to Central Sector
62.	National Handloom Development Programme	Transferred to Central Sector

1	2	
63.	Catalytic Development Programme under Sericulture	Transferred to Central Sector
64.	Infrastructure Development for Destinations and Circuits	Transferred to Central Sector
65.	National Mission on Food Processing	Transferred to Central Sector
66.	Yuva Krida aur Khel Abhiyan (PYKKA)	To be transferred to Central Sector

Estimation of poverty line

1670. SHRI P. L. PUNIA: Will the Minister of PLANNING be pleased to state:

(a) the details of manners, methodology and parameters estimating poverty line in the country;

(b) the observations of Rangarajan and Tendulkar Committees on poverty;

(c) the details of poverty line being used by Government for assessing beneficiaries for various welfare schemes;

(d) whether Government intends to reassess the poverty line in the country; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) The methodology for estimation of poverty line followed by the erstwhile Planning Commission had been based on the recommendations made by the experts in the field from time-to-time. The erstwhile Planning Commission constituted an Expert Group under the Chairmanship of Prof. Suresh D. Tendulkar in 2005 to review the methodology for estimation of poverty. The Tendulkar Committee recommended Monthly Per Capita Consumption Expenditure (MPCE) of ₹ 447 for rural areas and ₹ 579 for urban areas at 2004-05 prices as the poverty line which was accepted by the erstwhile Planning commission. Since January 2011, the erstwhile Planning Commission had been using Tendulkar Committee methodology to estimate the poverty line and the poverty ratio at national and State levels. The erstwhile Planning Commission, using the poverty line recommended by the Tendulkar Committee for 2004-05 and updating it to 2011-12 had estimated the poverty lines as MPCE of ₹ 816 in rural areas and ₹ 1000 in urban areas at 2011-12 prices. These poverty lines vary from State to State to reflect the State-wise price differential.